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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/4175 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The Registrar
Gauhati High Court
Kohima Bench, Kohima

Dated Guwahati, the th 13 September, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. HC(K)3/2018/REG/358 dated 02.09.2021

Sir,

With reference to the above, I am directed to inform you that Shri N. Longshithung Ezung, Member Secretary, Nagaland State Legal Services Authority (NSLSA), has been allowed to avail LTC for the block period 2018-2021, to visit North India during the winter vacation between the month of December, 2021 and January, 2022, by the shortest possible route, as per existing Rules.

Shri Ezung may be informed accordingly.

Yours faithfully,

sdt

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4176-4178 /A. dated 13/9/21
Copy to:-

1. The Principal Accountant General, (A&E), Kohima, Nagaland.
2. Shri N. Longshithung Ezung, Member Secretary, Nagaland State Legal Services Authority, (NSLSA) for information with reference to his letter No. NSLSA/KMA/ESTT/2019-20/234 dtd. 02.09.2021.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

13/9/2021
REGISTRAR (VIGILANCE)

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